

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.2159/2018

New Delhi, this the 5th day of July, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Hari Mohan
Age about 48 years
S/o Shri Prabhati
R/o House No.RB-1, B-11, Railway Colony
Ballabgarh, District Faridabad
Haryana. Applicant

(By Advocate:Ms. Mumtaz Ahmad)

Versus

Union of India through its

1. General Manager
Northern Railway
Baroda House, New Delhi – 1.

2. Senior Section Engineer (P.Way)
Northern Railway
Faridabad (Haryana)
Through its Superintendent. Respondents

ORDER (Oral)

By Hon'ble Mr. V. Ajay Kumar,

Heard the learned counsel for the applicant.

2. The applicant filed the present OA seeking the following reliefs :-
 - "i. direct the respondents to pay the back wages of Rs.1,48,000/- from 01.09.2015 to 16.03.2016;
 - ii. direct the respondents to pay the compensation of Rs.4,00,000/- along with penalty and interest for his disablement from the date of its due i.e., 05.07.2014.
 - iii. allow the compensation of Rs.1,00,000/- against the harassment, mental tension and agony which he has suffered due to illegal and arbitrary actions of the respondents.

- iv. to allow the OA with cost.
- v. to pass such other and further orders which their Lordships of this Hon'ble Tribunal deem fit and proper in the existing facts and circumstances of the case.
- vi. Award cost."

3. It is submitted that the applicant has made number of representations and also got issued a legal notice dated 10.05.2018 (Annexure A-8) ventilating his grievances to the respondents, however, the respondents have not passed any order thereon till date.

5. In the circumstances, the OA is disposed of, at the admission stage, without going into the merits of the case, by directing the respondents to consider the aforesaid legal notice dated 10.05.2018 and pass appropriate reasoned and speaking order within 90 days from the date of receipt of a copy of this order, in accordance with law. No costs.

Let a copy of the OA, be enclosed to this order.

(Praveen Mahajan)
MEMBER(A)

(V. Ajay Kumar)
MEMBER (J)

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